Government of NCT of Delhi DELHI DISASTER MANAGEMENT AUTHORITY

No. F/02/07/2020/S.I/Part-I/-69

Dated: 20/04/2020

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ORDER No.

In pursuance of Cabinet Secretary, Govt. of India D.O letter dated 01/04/2020, the Competent Authority is pleased to constitute following Empowered Groups under the Disaster Management Act, 2005, for planning and ensuring implementation of COVID-19 response activities:-

01.	Elliergency Management	1 Shel Court Division
	Plan	
02.	Availability of Hospitals, Isolation &	(AGMUT:1998)/ Commissioner,
	Discase	2. Ms. Padmini Singla, IAS
	Surveillance & Testing and critical	, , , , , , , , , , , , , , , , , , , ,
00	care training	& Family Welfare)
03.	Ensuring availability of essential	, , ,
1	medical equipment such as PPE,	4. Dr. Nutan Mundeja, Director
	Mask, Gloves & Ventilators;	General Health Services
	Production, Procurement, Import &	5. Dr. Raj. K. Manchanda, Director
	Distribution	(Ayush)
04.	Augmenting Human Resources &	6. Dr. Rajani Bhatt (Pulmonologist,
	Capacity Building	ICU Specialist)
		7. Kapil Bhardwaj (Chairman
		DCCWS)
	* ************************************	8. Adil Azmi (DARC Fellow)
		,
05.	Facilitating Supply Chain &	1. Ms. Ankita Mishra Bundela,
	Logistics Management for	IAS (AGMUT: 2001), Secretary-
	availability of necessary items such	cum-Commissioner (F&S) 2. Sh. Krishan Kumar Dahiya,
	as Food & Medicines	
	as rood & medicales	DANICS, Spl Commissioner
		(Transport)
		3. Sh. Yogita Munjal, Dy. Director
		(ISM), Dte. of Ayush
		4. Sh. Pankaj Kumar (DANICS:
	r of Transfer of the second of	1995), Spl. Commissioner (Road
		Safety), Transport Department
		5. Tushar Dhiman (Researcher)
		6. Abhinandita Mathur (Consultant
		DTTDC)

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06.	Coordinating with Private Sector,	
	NGOs & International Organizations	1.Shri Vivek Pandey, IAS (AGMUT:
	for response related activities	2003), Commissioner (DT&T)
07.	Economic & Welfare measures	2.Ms. Shilpa Shinde, IAS (AGMUT:
	wellare measures	2006) Spl. Commissioner (T&T)
		3.Sh. S.B. Shashank, IAS (AGMUT:
		2007) Director (Social
		Welfare/W&CD)
		4.Sh.Ram P. Meena, DANICS, Spl.
		Development Commissioner
		5. Bipin Rai (Social Worker, Member
		DUSIB)
		6. Munish Kaushik (Disaster
		management expert)
08.	Information, Communication &	7. Neeraj Gulati (Philanthropist)
00.	Information, Communication & Public Awareness	1. Shri Praveen Kumar Gupta, IAS
00		(AGMUT: 1989) Principal Secretary (Social Welfare)
09.	Technology & Data Management	2. Sh. Shamim Akhtar Tamanna,
10.	Public Grievances & Suggestions	DANICS, Director (DIP)
		3.Sh. Santulan Chaubey,
		Joint Director (IT)
		4. Puneet Gupta (Ernst & Young)
		5. Anil Saini (Data Analyst)
		6. Aswathi Muralidharan (Member,
		DDC)
		7. Abhishek Gupta (UNICEF)
11.	Strategic issue relating to Lockdown	1. Shri Satya Gopal , IAS
11.	Su useg	(Admot.1900), ridar. orner secretary
		(Home/Land & Building/Services)
		2. G.D. Badgaiyan, IAS (Retd.):
		3.Sh. Ravi Dhawan, IAS (AGMUT:
		2011), Spl. Secretary (Services)
		3. Sh. Aman Gupta, IAS (AGMUT:
		2013)/Secretary to Commissioner
		(South DMC)
		4. Sh. Anand Kumar Tiwari,
		DANICS/Addl. Commissioner (T&T)
		5. Piyush Tiwari, Policy Researcher
		6. Tarun Cherukuri, Policy
		Researcher
		7. Anurag Kundu, Member- DCPCR
		,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,

These groups are empowered to identify problem areas and provide effective solutions thereof; delineate policy; formulate plans; strategies operations and take all necessary steps for effective and time bound implementation of these plans/ strategies/decisions in their respective areas.

During the deliberation, if any of the Empowered Groups are of the view that a particular aspect is not within the domain of that Group and falls within the scope of any other Group(s), they may seek the guidance of the Chief Secretary, Delhi.

> SPECIAL CEO (DDMA) Dated: 20/04/2020

No. F/02/07/2020/S.I/Part-I/- 69

Copy to:-

- 1. Pr. Secretary to Hon'ble Lt. Governor, Delhi
- 2. Addl. Secretary to Hon'ble Chief Minister, Delhi
- 3. Secretary to to Hon'ble Dy. Chief Minister, Delhi 4. Secretaries to Hon'ble Ministers, GNCT of Delhi
- 5 Members, State Executive Committee, DDMA, GNCT of Delhi. 6 All Principal Secretaries/Secretaries/HoDs/ Local and Autonomous
 - Bodies/PSUs, GNCT of Delhi.
- Z. CEO, DDMA, GNCT of Delhi
- 8. Officers concerned.
- 9. OSD to Chief Secretary, Delhi.

SPECIAL CEO (DDMA)